

Low-Income Group Housing Scheme

*1981. **Shri Biren Dutt:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of Central Government employees at Agartala, Tripura who have applied for loans under the Low-Income Group Housing Scheme in 1955 so far;

(b) the number of them who have been granted loans for the purchase of lands and construction of houses;

(c) whether Government propose to provide such facilities to Government employees stationed in other divisions of Tripura?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) to (c). Instead of giving them loans under the Low-Income Group Housing Scheme it is proposed that the Central Government servants be granted house building advances in much the same manner as was done prior to 1937. The rules for the grant of such advances are being finalised and are expected to be announced shortly.

Essential Oils

*1982. **Sardar Iqbal Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) the kinds of essential oils which are extracted in India at present;

(b) the possibilities of developing this industry to meet the requirements of the country; and

(c) whether this industry has applied for protection?

The Minister of Industries (Shri Kanungo): (a) The following essential oils are at present extracted in India:

Lemongrass, Palm Rose, Sandal Wood, Ginger, Manjan, Orange, Bergamot, Lavender, Canange, Germanium, Ylang, Thyme, Clove, Colamas etc.

(b) India is self-sufficient in some of the essential oils e.g. Lemon grass, Palm Rose, Sandal Wood, Ginger grass and Euclyptus. The production of others can be developed a good deal.

(c) No, Sir.

River Valley Projects

*1983 { **Shri L.N. Mishra**
Shri T. Subrahmanyam

Will the Minister of Irrigation and Power be pleased to state:

(a) the financial grant given so far to the States concerned for the Kosi, Koyna

and Nandi Konda projects on yearly basis and the amount actually spent by each of them; and

(b) the terms on which the aid has been given?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No Central assistance has been given so far in the case of Nandikonda. For Kosi, the Government of Bihar, were given during 1954-55, a loan of Rs. 96 lakhs against which the actual expenditure came to Rs. 51.32 lakhs. As regards Koyna a loan of Rs. 1.1 crore was given to the Govt. of Bombay during 1954-55 and information regarding actual expenditure is still awaited from the State Government.

(b) Terms of the loans have not yet been decided.

Floods in Bihar

*1985. **Shri M. Islamuddin:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Kishanganj Sub-division in the District of Purnea (Bihar) has been severely affected by floods covering nearly 1,000 square miles and affecting about 5 lakhs of people;

(b) whether the help rendered by the Bihar Government is reported to be insufficient especially in the border areas;

(c) whether the Central Government have rendered any help to the affected people; and

(d) if so, the nature and extent thereof?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (d). The requisite information is being collected and will be placed on the Table of the House as soon as possible.

Lemon Grass Oil

*1989. { **Shri V. P. Nayari**
Shri Punnocoe:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Lemon-Grass Research Station at Odakali, Travancore-Cochin has evolved the red-stemmed Lemon grass oil of higher oil content;

(b) whether Government propose to give any assistance to the cultivators of Lemon grass to cultivate purely the red-stemmed variety; and

(c) if so, the nature of help?